

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 143/MP/2024**

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Regulations 57 & 58 of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2023.

Petitioner : NTPC Limited

Respondent : NLDC and 49 others

Date of Hearing : **24.6.2026**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NTPC  
Shri Siddharth Nigotia, Advocate, NTPC  
Shri Aniket Kanhaia, Advocate, NTPC  
Ms. Himani Dutta, Advocate, NLDC  
Shri Gajendra Singh Vasava, Advocate, NLDC  
Shri Anand K. Ganesan, Advocate, MSEDCL  
Ms. Sneha Singh, Advocate, MSEDCL  
Ms. Rohini Prasad, Advocate, Bihar Discoms  
Ms. Ashika Ranjan, Advocate, Bihar Discoms  
Ms. Anupama Jha, Advocate, Bihar Discoms  
Ms. Anusha Nagarajan, Advocate, TNPDC  
Ms. Aakanksha Bhola Advocate, TNPDC  
Shri Ravin Dubey, Advocate, MPPMCL  
Shri Buddy A. Ranganathan, Sr. Advocate, BRPL and BYPL  
Shri Aditya Ajay, Advocate, BRPL and BYPL  
Ms. Mahima Kaur, Advocate, BRPL and BYPL

**Record of Proceedings**

The matter was called out for a hearing through virtual mode.

2. During the hearing, the learned counsel for the Petitioner made detailed submissions in the matter. In response to a specific query of the Commission, the learned counsel for the Petitioner sought time to obtain instructions as to whether the Petitioner intends to pursue the present Petition in view of the amendment in the IEGC SM orders issued on the subject.

3. The Commission, after hearing the parties, permitted the Petitioner to obtain the necessary instructions in the matter. Meanwhile, the Respondents are permitted to file their replies, if not already filed, on or before **10.7.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **18.7.2026**.



4. The Petition shall be listed for hearing on **30.7.2026**.

**By order of the Commission**

**Sd/**

**(T. D. Pant)**

**Joint Chief (Law)**

